CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/01004/2019

Jabalpur, this Tuesday, the 05th day of November, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vishnu Prasad Chadar, S/o Dhanna Lal Chadar, aged about 36 years, Trackman – Ratauna, R/o RBI-23G Nehru Railway Colony, Sagar (M.P) 470001   **-Applicant**

(By Advocate – Shri H.R. Bharti)

V e r s u s

1. The Union of India through General Manager, Near Indira Market, West Central Railway, Jabalpur (M.P) 482001.

2. The Divisional Railway Manager, West Central Railway, Jabalpur (M.P) 482001.

3. Assistant Divisional Engineer AEN- Sagar (M.P.) 470001
                                                        -Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

The applicant is aggrieved by order dated 04.02.2019, whereby he has been transferred from Unit No.9, Ratauna to Unit No.1, Baghaura.

2.   The submission of the applicant is that his mother is very serious and there is no medical facility at Baghaura.

3.   Learned counsel for the respondents, appearing on advance copy, submits that this Original Application is

premature as the applicant has not approached this respondent department and has directly approached this Tribunal. Further, the document filed along with the O.A does not support for illness of his mother.

4.   It is seen that no representation has been made by the applicant to the respondent department before approaching this Tribunal. Hence the O.A is premature.

5.   At this stage, learned counsel for the applicant submits that the applicant may be allowed to make a representation to the competent authority, within one week for redressal of his grievances raised in this Original Application.

6.   Accordingly, this Original Application is disposed of as premature. However, the applicant shall be at liberty to approach the respondent department by making a representation. Needless to say that the competent authority shall pass a reasoned and speaking order on applicant's representation, if so preferred.

                                         (Ramesh Singh Thakur)
                                         Judicial Member

am/-